

THE HIGH COURT OF ORISSA ARBITRATION CENTRE, CUTTACK

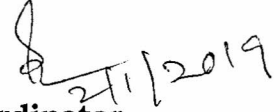
NOTIFICATION

No.....01...../OAC Date...02/01/2019.....

In exercise of the power conferred under Rule 7 (2) of the High Court of Orissa Arbitration Centre (Internal Management) Rules, 2014, Hon'ble the Chief Justice, High Court of Orissa, has been pleased to extend the terms of Full time General Counsels and Counsels for another year with effect from 17.11.2018 till 16.11.2019 on same remuneration.

The Advisory Council of the High Court of Orissa Arbitration Centre, Cuttack shall undertake the function of the Advisory Council for the High Court of Orissa Arbitration Centre, Bhubaneswar for the time being at Cuttack.

By order of the Chief Justice



Coordinator

High Court of Orissa Arbitration Centre

Memo No.....02 (35).....Date...02/01/2019.....

Copy forwarded to the

1. Sr. Principal Secretary to Hon'ble the Chief Justice
2. Secretary to Hon'ble Kumari Justice S. Panda
3. Secretary to Hon'ble Shri Justice C.R. Dash
4. Secretary to Hon'ble Shri Justice K.R. Mohapatra
5. The Advocate General, Odisha, Cuttack
6. Shri Anup Bose, Asst. Solicitor General of India attached to the High Court of Orissa
7. The President, Orissa High Court Bar Association
8. All officers of the Court
9. The Technical Director, NIC, Orissa High Court for publication in the Court's Website

For information and necessary action.



Coordinator

High Court of Orissa Arbitration Centre

Memo No......03 (6).....**Date**...02/01/2019.....

Copy forwarded to the

1. Shri Ramakanta Mohapatra, Sr. Advocate
2. Shri Sanjit Mohanty, Sr. Advocate
3. Shri Ramakanta Mohanty, Sr. Advocate
4. Shri Upendra Kumar Samal, Advocate
5. Shri Bigyan Kumar Sharma, Advocate
6. Shri Gautam Mishra, Advocate


for information.


21/1/2019

Coordinator
High Court of Orissa Arbitration Centre

Memo No......04.....**Date**...02/01/2019.....

Copy forwarded to the Deputy Director, Printing, Stationary and Publications, Odisha, Cuttack-10 for publication in the next issue of Odisha Gazette.


21/1/2019

Coordinator
High Court of Orissa Arbitration Centre